

†[THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) No, Sir.

(b) Does not arise.]

IRON ORE PLANT AT VISAKHAPATNAM

1432. DR. (MRS.) MANGLADEVI TALWAR: Will the Minister of PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT be pleased to state:

(a) whether there is a programme to develop the Iron ore handling plant at Visakhapatnam during the Fourth Plan; and

(b) if so, what are the details thereof?

THE DEPUTY MINISTER IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS, AND IN THE MINISTRY OF SHIPPING AND TRANSPORT (SARDAR IQBAL SINGH):

(a) and (b). The Visakhapatnam Port at present has an iron ore handling plant with an estimated annual capacity of 4.5 million tonnes. Some improvements to the plant, estimated to cost about Rs. 57 lakhs, are being carried out to increase its annual capacity to 6 million tonnes. These works are expected to be completed by October 1969. It is also proposed to develop during the Fourth Plan period an Outer Harbour at Visakhapatnam capable of handling deep drafted ore carriers with modern ore handling facilities of greater capacity.

IAC PLANES NOT YIELDING PROFITS

1433. DR. (MRS.) MANGLADEVI TALWAR: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) the number of planes with the Indian Airlines which are not yielding profit;

(b) the loss incurred during the last two years on this account; and

†[] English translation.

(c) the steps taken by Government to avoid the loss and the results thereof?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) The fleet of Indian Airlines during 1967-68 which did not yield profit consisted of 14 Viscounts, 15 Fokkers, 4 HS-748, 3 Skymasters and 29 Dakotas.

(b) The loss incurred during the last two years is as under:—

Type of Aircraft	Rs. in lakhs	
	1965-67	1967-68
DC-3	326.74	275.32
F-2,	118.33	139.38
HS-748	*	26.45
DC-4	30.35	26.18
Viscount	162.98	125.12

*HS-748 aircraft introduced in the fleet during 1967-68.

(c) The Skymasters have been grounded and Dakotas are being phased out. The Viscounts will also be replaced in the early Seventies. The economics of operation of Indian Airlines are expected to improve with the acquisition of new and profit yielding aircraft. Some routes, though not yielding profit, will still have to be maintained as public services.

STUDENTS WHO HAVE GONE ABROAD

1434. DR. (MRS.) MANGLADEVI TALWAR: Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state:

(a) the total number of students who have gone abroad to get higher education during the last two years; and

(b) the number of those amongst them who adopted the foreign citizenship and settled there and the reasons therefor?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (PROF. V. K. R. V. RAO): (a) 10,541.

(b) The information is being collected and will be laid on the Table of the Sabha.

RECONSTRUCTION OF THE COPYRIGHT BOARD

1435. DR. (MRS.) MANGLADEVI TALWAR: Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state:

(a) whether Government have re-constituted the Copyright Board in the country; and

(b) if so, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRI BHAKT DARSHAN): (a) Yes, Sir.

(b) The term of the appointment of the Chairman and other members of the previous Board had expired.

GOVERNMENT HOTELS IN DELHI

1436. SHRI B. C. PATTANAYAK: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is a fact that Government-owned hotels in Delhi are running at a loss;

(b) if so, whether Government propose to effect a change in the management of the public sector hotels; and

(c) if the answer to part (b) above be in the negative, what other measures Government propose to take in this regard?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) Of the four Government-owned hotels in Delhi, namely Ashoka, Janpath, Ranjit and Lodhi, the first two—Ashoka and Janpath—are working at a profit while the other two are running at a loss.

(b) The question of merging the Ashoka Hotels Ltd. and Janpath Hotels Ltd., with the India Tourism Development Corporation, with a view to ensuring co-ordinated development of Hotels in the public sector, is under consideration.

(c) A reference is invited to the reply given to part (b) of Starred Question No. 186 in the Rajya Sabha on the 26th February, 1969.

RENAMING OF ANDAMAN ISLANDS

1437. SHRI SITARAM JAIPURIA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is a proposal under the consideration of Government to rename the Andaman Islands as Shaheed and Swaraj Dwips; and

(b) if so, the details of the proposal and by when these islands are to be renamed?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) and (b) The question whether the names of the Andaman and Nicobar Islands need be changed was recently considered by the Home Minister's Advisory Committee for the Islands. The Committee did not favour any change in the present names of these islands.

1438. [Transferred to the 28th March, 1969]